

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M.

Name of the Company		Seri Equipment Finance LtdVersus- Sree Metaliks Ltd.		
Under Section		7 IBC Set s		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	Kuldeep	VERMA	RESOLUTION PREFESSIONAL	Knyl 10/2017
٥.	Rahul	uddy. Adv.	Edelmeiss	Robert Andry
2.	Mr. Shounak Mr. Zulfiger	nta Mitra (Adv) Mitra (Adv) Ali Al-Quadini (A		13/10/201
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ORDER

Ld. Resolution Professional as well Ld. Counsel for the financial creditor, corporate debtor and the Ld. Counsel on behalf of Edelweiss are present.

Ld. RP has filed progress report which may be taken on record. It is pertinent to mention that time for submission of resolution plan is expiring on 26/10/2017, so in no case decision is to be taken before that date, i.e., either to accept the resolution plan or order to be passed for liquidation.

List on 23/10/2017 for further proceedings.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)